

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4846

ANSWERED ON:12.08.2014

CROP INSURANCE SCHEME

Jardosh Smt. Darshana Vikram;Solanki Dr. Kirit Premjibhai

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Monsoon, 2012 was much below normal and farmers suffered heavy crop losses in Saurashtra, North and Central Gujarat region;

(b) if so, the details thereof;

(c) whether it is also a fact that against Rs. 2828 crores of crop insurance claims in respect of groundnut, paddy, maize and bajra crops of about 5.95 lakh farmers of 45 Talukas of Gujarat Agriculture Insurance Company (AIC) has made final settlement of claims by disbursing a sum of Rs. 1607 crore only; and

(d) if so, whether the Government proposes to reconsider the decision and settle the insurance claims of all farmers as per the provision of NAIS ?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. SANJEEV KUMAR BALYAN)

(a) & (b): According to the data maintained by Indian Meteorological Department, Gujarat region had got 28% deficient rainfall during monsoon period of 2012. Saurashtra and Kutch region had got 34% deficient rainfall for the same period. During Kharif 2012 production of foodgrains was 35.88 lakh tonnes in 22.00 lakh hectares sown against production of 39 lakh tonnes in 27.79 lakh hectare area sown during Kharif 2011.

(c) & (d): The claims to eligible farmers have been paid on the basis of area sown data furnished by the State Government and after application of area correction/reduction factor as area insured in some areas was more than the area sown. Crop-wise details of claims paid and number of farmers benefitted during Kharif 2012 in Gujarat are given below:

Crops	Claims Paid (Rs. In lakhs)	No. of Farmers benefitted
Bajra	608.75	38172
Castor	52.99	53
Groundnut	185474.94	618504
Maize	36.40	4703
Paddy	2514.97	8375
Seasum	0.59	3
Cotton	30368.69	180831
Total	219057.33	850641

These claims have been paid to all eligible farmers and hence no further claims are payable.